

No.A-35016/1/2014-HRD.I
Government of India
Ministry of Commerce & Industry
(Department of Commerce)
Directorate General of Foreign Trade
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Udyog Bhawan, New Delhi
Dated: the 9 June, 2015

VACANCY CIRCULAR

Subject: Appointment to the posts of Deputy Secretary and Under Secretary in the R&AW under Cabinet Secretariat on deputation basis – regarding.

Cabinet Secretariat has requested to forward nominations of suitable officers from All India and other Organized Central Group 'A' Services of 2003 batch onwards for filling up some vacant posts in the rank of Deputy Secretary and Under Secretary in R&AW on deputation basis.

2. Officers in Grade Pay of ₹ 7,600/- will be eligible for deputation in the grade of Deputy Secretary and those in Grade Pay of ₹ 6,600/- as Under Secretary. Officers applying for the aforesaid posts should have a keen interest in security issues and international affairs.
3. The initial tenure of deputation would be for a period of four years extendable on case to case basis for a further period of eight years in two spells of four years each. The officers on deputation to R&AW and belonging to All India Services/Central Group 'A' Services, selected through the Combined Civil Services Examination conducted by the UPSC shall also be eligible to be considered for Permanent Secondment, if willing and adjudged suitable. Under the scheme of Permanent Secondment, an officer can continue on deputation without any limit on the term of deputation and will also be considered for promotions/in-situ upgradation to the rank of Director and above.
4. The officers inducted on deputation are liable to serve within in India and abroad and their pay and allowance shall be governed by the terms and conditions of deputation in accordance with the rules/guidelines of DoP&T.
5. Residential accommodation at Headquarters, New Delhi would be either from General Pool Accomodation (or R&AW Special Pool Accomodation depending on availability). Officers not allotted Government accommodation are eligible for HRA as per general rules applicable to Central Government Officers. In the case of officers posted outside Headquarters within the country, office-cum-residence is available at majority of the stations.

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6. All the willing and eligible officers are hereby requested to submit their willingness and Bio-data to the undersigned, latest by 20.6.2015.



(Nirmal Kumar)

Deputy Director General of Foreign Trade

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To

1. All Zonal Offices/Regional Authorities of DGFT with the request to circulate this 'Vacancy Circular' amongst the eligible officers posted under their respective jurisdictions.
2. All Joint DGsFT (Deputy Secretary level)/Deputy DGsFT posted in DGFT(HQ).
- ✓ 3. EDI Section for uploading the Circular in this Directorate's website.